

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 671 of 2019

IN THE MATTER OF:

State Bank of India

...Appellant

Vs

Rohit Ferro Tech Ltd.

....Respondent

Present:

For Appellant: Mr. Kapil Sibal, Senior Advocate, along with Ms. Misha, Ms. Swati Lal, Mr. Deepanjan Dutta Roy, Mr. Nikhil Mathur and Ms. Jasveen Kaur, Advocates

For Respondent:

ORDER

03.07.2019 Let notice be issued on Respondent by Speed Post. Requisites along with process fee, if not filed, be filed by 5th July, 2019. If the Appellant provides the e-mail address of Respondent, let notice be also issued through e-mail.

Post the case 'for Admission (After Notice)' on **29th July, 2019** within five cases.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)